of anaemia among woman aged 15-49 years after 2005-06 during which National Family Health Survey-III (NFHS) was undertaken; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) In the current District Level Household Survey (DLHS) and Annual Health Survey (AHS), a component on Clinical, Anthropometric and Biochemical (CAB) tests covering measurement on height and weight, hemoglobin, blood pressure, blood glucose and iodine level in salt consumed by households has been included to *inter alia* provide estimate on prevalence of anaemia among women aged 15-49 years.

Request for reduction of VAT on film

192: SHRIMATI T. RATNA BAI SHRI MOHD. ALI KHAN

Will the Minister of FINANCE be pleased to state:

- (a) whether the Film Industry in the country including Telugu Film Industry has requested for reduction of VAT on the films; and
 - (b) if so, the details thereof and the action taken so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and (b) VAT, being a tax on purchase or sale of goods within a States, is a State subject by virtue of Entry 54 of the State List of Seventh Schedule of the Constitution. Information in this regard is not maintained centrally.

Guidelines for granting licences to start private banks

193. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has finalized guidelines for granting licences to start banks in private sector;
 - (b) if so, the details thereof;

- (c) whether Government has received proposals from any of the private entitles for getting new banking licences; and
 - (d) if so, the details thereof and the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) Yes, Sir. Vide its Press Release dated 22.02.2013, the Reserve Bank of India (RBI) has released its "Guidelines for Licences of New Banks in the Private Sector". Key features of the guidelines include eligible promoters; 'fit and proper' criteria; corporate structure of the Non-Operative Financial Holding Company (NOHFC); minimum voting equity capital requirements for bank and shareholding by NOHFC; regulatory framework; foreign shareholding in the bank; corporate governance of NOHFC; prudential norms for the NOHFC; expoure norms; business plan for the bank; other conditions for the bank and additional conditions for NBFCs promoting/converting into a bank. The detailed guidelines are available on the RBI website at www.rbi.org.in. As per these guidelines the eligible promoters can their application on or before 01.07.2013.

Probe in functioning of NABARD

194. SHRI D. RAJA:

SHRI M. P. ACHUTHAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to an article published in "The Hindu" Delhi edition dated December 10, 2012 regarding the functioning of the National Bank of Agriculture and Rural Development (NABARD);
 - (b) if so, the details thereof;
- (c) whether any investigation has been made into the allegations made therein: and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) An article was published in "The Hindu" on 10.12.2012, on the functioning of NABARD with references, inter alia, to warehouse refinancing scheme, consultancy awarded to Boston Consulting Group (BCG) and spending on publicity.